

Handicraft Sector

Name of State	Total Registered Artisans	Registered woman Artisans	Percentage of Woman artisans
Chhattisgarh	11,086	7,709	69.54%
Jharkhand	77,170	44,944	58.24%
Odisha	1,33,690	67,335	50.37%

Objective of Central Cottage Industries Corporation of India (CCIC)

3009. SHRI K.J. ALPHONS: Will the Minister of TEXTILES be pleased to state:

- (a) what is the main objective of the Central Cottage Industries Corporation of India Ltd.;
- (b) what has been the profit of CCIC before tax during the past three years; and
- (c) what is the reason for the poor performance of CCIC?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) The main objectives of Central Cottage Industries Corporation of India (CCIC) are to produce, procure and sell quality handicrafts and handloom products and to develop markets for these products in India and abroad and to continue to improve the quality of Indian Handicrafts and to upgrade and produce new designs. Also, to strengthen and expand the marketing network of the organization and to generate adequate returns on net worth and to manage trading activities so as to optimize sales and earnings and reduce expenditure.

- (b) Profit before Tax of CCIC during the last three years are as below:—

Sl. No.	Year	Proftt(+)/Loss(-) (₹ in Lakhs)
1.	2016-17	(+)13.87
2.	2017-18	(-)949.14
3.	2018-19	(-)545.38

(c) Reduced sales, closure of three showrooms of the company in Mumbai due to steep increase in showroom rentals on account of implementation of The Maharashtra Rent Control Act, 1999 and resulting excess manpower were the primary reasons for incurring losses in the company during 2017-18 and 2018-19.

Intervention in cotton trading policies

3010. SHRI SANJAY SINGH: Will the Minister of TEXTILES be pleased to state:

(a) whether it is a fact that South Indian Mills Association (SIMA) has urged the Ministry of Textiles to intervene in cotton trading policies of the Cotton Corporation of India (CCI);

(b) if so, in what manner Government is planning to intervene; and

(c) whether Government plans to regulate the price to make the market competitive?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) and (b) Yes, Sir. A representation was received from Chairman, South Indian Mills Association (SIMA) requesting to direct Cotton Corporation of India (CCI) Limited to offer cotton at the prevailing market prices through e-auction on a regular basis and avoid hoarding huge volume of cotton. In this regard, it is stated that CCI is undertaking Minimum Support Price (MSP) operations when prices of Fair Average Quality (FAQ) grade kapas fall below the MSP level and procures entire quantity of FAQ grade kapas offered by the cotton farmers in various Agricultural Produce Market Committee (APMC) yards at MSP rate. The FAQ grade cotton procured under MSP operations is superior quality which is of higher value. The cotton procured by CCI under MSP operations is made available to the industry on daily basis through e-auction. The system is transparent and CCI's pricing policy is value based.

It has always been the endeavour of CCI to ensure availability of good quality cotton at competitive rates to domestic textile industry including MSME units, Co-operatives and Institutional buyers. In order to enable the mills to procure cotton at competitive prices, CCI has introduced bulk discount scheme for 2018-19 stock which is applicable on purchase of minimum quantity of 500 bales. Micro, Small and Medium Enterprises (MSME), KVIC and Co-operative mills are entitled to avail discount on